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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, on behalf of my senior colleague, Shri A.K. Antony, I beg to lay on the Table:--

- (1) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2008-2009, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2008-2009.

(Placed in Library, See No. LT-1427/15/09)

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Madam, I beg to lay on the Table:--

- (1) A copy of the 5<sup>th</sup> Annual Statement (Hindi and English versions) on the Pending Law Commission Reports-December, 2009.

(Placed in Library, See No. LT-1428/15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1429/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Madam, I beg to lay on the Table:--

- (1) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1430/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I beg to lay on the Table:--

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) (i) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2008-2009.
  - (ii) Annual Report of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1431/15/09)

- (b) (i) Review by the Government of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1432/15/09)

(c) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2008-2009.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1433/15/09)

(d) (i) Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1434/15/09)

(e) (i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1435/15/09)

(f) (i) Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1436/15/09)

(g) (i) Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2008-2009.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1437/15/09)

(h) (i) Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2008-2009.

(ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2008-2009, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1438/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of my colleague, Shri E. Ahamed, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2008-2009.
- (2) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1439/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of my colleague, Shri K.H. Muniappa, I beg to lay on the Table:-

- (1) A copy of the Railway Protection Force (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 127(E) in Gazette of India dated the 26<sup>th</sup> February, 2009 under sub-section (3) of Section 21 of the Railway Protection Force Act, 1957.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1440/15/09)

- (3) A copy of the Indian Railways (Open Lines) General (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 848(E) in Gazette of India dated the 27<sup>th</sup> November, 2009 under Section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT-1441/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1442/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2008-2009, alongwith Audited Accounts.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2008-2009.

(Placed in Library, See No. LT-1443/15/09)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2008-2009, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2008-2009.

(Placed in Library, See No. LT-1444/15/09)

(5) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of section 16 of the Jute Packaging Material (Compulsory use in Packing Commodities) Act, 1987:-

- (i) S.O. 859(E) published in Gazette of India dated the 25<sup>th</sup> March, 2009, providing relaxation upto the extent of 20% of the production of Sugar can be packed in packaging material other than jute to prevalent disruption in Sugar procurement.
- (ii) S.O. 653(E) published in Gazette of India dated the 9<sup>th</sup> March, 2009, providing relaxation upto the extent of total quantity of 0.75 lakh bales for the Rabi Marketing Season 2009-2010 to prevent disruption in Foodgrain procurement.
- (iii) S.O. 363(E) published in Gazette of India dated the 28<sup>th</sup> January, 2009, providing relaxation upto the extent of total quantity of 2 lakh bales for the Rabi Marketing Season 2009-2010 to prevent disruption in Foodgrain procurement.
- (iv) S.O. 2409(E) published in Gazette of India dated the 22<sup>nd</sup> December, 2009, mandating 100% packaging of Foodgrain and Sugar in jute packaging material.

(6) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) to (iii) of (5) above.

(Placed in Library, See No. LT-1445/15/09)

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1446/15/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2008-2009, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2008-2009.

(Placed in Library, See No. LT-1447/15/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2008-2009, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool

Development Board, Jodhpur, for the year 2008-2009.

(Placed in Library, See No. LT-1448/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2008-2009.

(ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1449/15/09)

(2) A copy of the First Statutes of the Rajiv Gandhi Institute of Petroleum Technology (Hindi and English versions) published in Notification No. G.S.R. 149 in weekly Gazette of India dated the 24<sup>th</sup> October, 2009 under sub-section (1) of Section 30(1) of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007.

(Placed in Library, See No. LT-1450/15/09)

(3) A copy of the Petroleum and Natural Gas Regulatory Board (Technical) Standards and Specifications including Safety Standards for Natural Gas pipelines) Regulations, 2009 (Hindi and English versions) published in Notification No. G.S.R. 808(E) in Gazette of India dated the 11<sup>th</sup> November, 2009 under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

(Placed in Library, See No. LT-1451/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1452/15/09)

(b) (i) Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2008-2009.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1453/15/09)

(c) (i) Review by the Government of the working of the HMT Limited, Bangalore, for the year 2008-2009.

(ii) Annual Report of the HMT Limited, Bangalore, for the year 2008-2009, alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1454/15/09)

(d) (i) Review by the Government of the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 2008-2009.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1455/15/09)

(e) (i) Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2008-2009.

(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1456/15/09)

(f) (i) Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund , for the year 2008-2009.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1457/15/09)

(g) (i) Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2008-2009.

(ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1458/15/09)

...(Interruptions)

अध्यक्ष महोदया : कृपया आप अपनी सीटों पर जाकर बैठ जाइये।

â€¦(लवधान)

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